

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 618  
CAA-97/ND/2022**

**IN THE MATTER OF:**

**M/s. SMGV Securities Ltd. and  
M/s. RA Securities Pvt. Ltd.**

**...APPLICANT**

**Section**

**U/s 230-232**

**Order delivered on 23.01.2023  
(Virtual Hearing)**

**Coram:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)  
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

**:Adv. Jalaj Srivastava**

**For the RD**

**:Adv. ShankariMsihra**

**For the OL**

**:Adv. TanujaRawat, Ms.**

**HemlataRawat Counsel**

**For the Income Tax Department**

**:**

**ORDER**

Due to paucity of time, matter is adjourned to **13.02.2023**.

**Sd/-  
(COURT OFFICER)**